

**COMMITTEE
ON
ABSENCE OF MEMBERS FROM THE SITTINGS OF THE HOUSE
(Sixth Lok Sabha)**

FIRST REPORT

(Presented on 7-7-1977)

I, the Chairman of the Committee on Absence of Members from the Sittings of the House, having been authorised by the Committee, present this their First Report.

2. The Committee held a sitting on the 6th July, 1977.

3. The Committee considered applications for leave of absence from six Members. The recommendations of the Committee with respect to these applications are given in the Appendix.

NEW DELHI;
July 6, 1977.
Asadha 15, 1899 (Saka).

GODEY MURAHARI,
Chairman,
Committee on Absence of Members
from the Sittings of the House

APPENDIX

(Vide para 3 of the Report)

Sl. No.	Name of Member who has applied for leave of absence	Period for which leave applied	Reasons	Period for which leave of absence recommended by the Committee	Remark
1.	Shri M. S. Sanjeevi Rao	13-6-77 to 30-7-77 —48 days	Study tour abroad	13-6-77 to 30-7-77 —48 days	
2.	Shri Mahamaya Prasad Sinha	11-6-77 to 5-8-77 —56 days	Paralytic attack	11-6-77 to 5-8-77 —56 days	
3.	Shrimati Akbar Jahan Begum	11-6-77 to 11-7-77 —31 days	Assembly elections in J. & K.	11-6-77 to 11-7-77 —31 days	
4.	Shri V. P. Naik	11-6-77 to 5-8-77 —56 days	Illness	11-6-77 to 5-8-77 —56 days	
5.	Shri Roolal Somani	25-3-77 to 7-4-77 —14 days and 11-6-77 to 5-8-77 —56 days —70 days	Treatment of fractured leg.	25-3-77 to 7-4-77 —14 days and 11-6-77 to 25-7-77 —45 days —*59 days	
6.	Shri Keshavrao Dhondge	11-6-77 to 30-6-77 —20 days	Illness	11-6-77 to 30-6-77 —20 days	

*Since the Committee do not recommend leave for more than 59 days at a time, Member may be granted leave for 59 days in the first instance.